(ग) 1977-78 के दौरान दिल्ली में सत्तर प्राचीन स्मारकों और चार किलों की मरम्मत की गई है और इसपर क्रमशः रु० 16, 46,184/- और रु० 4,69,261/- की धनराशि व्यय हुई है। 1978-79 के लिए रु० 12,58,000/- की धनराशि का प्रावधान किया गया है।

Guidelines on Demarcation of Fishing Zones

4585. SHRI AMRUT KASAR:
SHRI K. T. KOSALAM:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to refer to answer given to Unstarred Question No. 5304 dated 3rd April, 1978 regarding Amendment in Indian Fisheries Act, 1897 and state:

(a) main features of guidelines issued to maritimes States and Union Territories for demarcation of fishing areas to protect interest of traditional fishermen;

(b) the response from these States and Union Territories; and

(c) the machinery to implement those guidelines?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) The main features of the guidelines are as under:

(i) Non-mechanised traditional fishing crafts should be allowed to operate freely without any restriction, but waters upto 5 kilo-meters from the shore may be reserved exclusively for such fishing crafts.

(ii) Mechanised fishing vessels should operate beyond five kilometers limit from the coast.

(iii) Off-shore and deep sea fishing vessels, i.e., vessels of 25 gross tonnes and above which require to be manned by skippers under existing statutory rules, should operate beyond 10 kilo meters from the shore.

(b) Maharashtra and Andhra Pradesh have accepted the guidelines and communicated the same to the executive agencies. Government of Tamil Nadu has fixed 3 mile limit for the traditional fishermen and has issued comprehensive instructions to various executive agencies. Some State Governments/Union Territories have stated that no such problem has risen to in their territory. Reaction from other States is awaited.

(c) Information is being obtained from State Governments.

Licences given for Sugar Mills

4586. SHRI BALWANT SINGH RAMOOWALIA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the number of sugar mill licences given in the country, State-wise during last three years; and

(b) the number, if any, out of this, given to Punjab?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) A statement showing State-wise break-up of number of industrial licences issued (both for substantial expansions and new factories) for manufacture of sugar during the last 3 years, i.e. 1975, 1976 and 1977 is attached.

(b) Six (two new units and four expansions).

Statement

State-wise break-up of number of industrial licences issued to both for new factories and substantial expansions for manufacture of sugar during the years 1975-1977.

Sl. No.	Name of States	1975		1976		1977	
		New Units	Substantial expansions	New Units	Substantial expansions	New Units	Substantial expansions
1.	Andhra Pradesh	..	3	1	1	3	1
2.	Bihar	..	..	..	1	..	2
3.	Gujarat	..	..	3	3	1	..
4.	Haryana	..	2	..	..	..	..
5.	Karnataka	..	1	..	3	..	2
6.	Maharashtra	3	..	..	2	1	3
7.	Punjab	..	..	2	1	..	3
8.	Rajasthan	..	..	..	..	..	1
9.	Tamil Nadu	5	3	..	1	..	1
10.	Uttar Pradesh	1	3	2	3	..	11
	TOTAL	9	12	8	15	5	24

समयबद्ध आवास कार्यक्रम

4587. **श्री युवराज** : क्या निर्माण और आवास तथा पूर्ति और पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या आवास समस्या की जो एक मूल समस्या है, हल करने के लिए कोई समयबद्ध कार्यक्रम तैयार किया गया है ;

(ख) क्या जनसंख्या में निरन्तर वृद्धि और क्षतिग्रस्त पुराने मकानों के कारण देश में प्रति वर्ष आवश्यक दो करोड़ मकानों के अतिरिक्त 50 लाख और मकानों की प्रति वर्ष आवश्यकता होगी ;

(ग) क्या ग्रामीण आवास की समस्या को निम्न आय वर्ग के अन्तर्गत ग्रामीण क्षेत्रों में कम लागत के मकानों का निर्माण कर हल किया जा सकता है ; और

(घ) यदि हां, तो देश से बेरोजगारी और निर्धनता को दूर करने के लिये तैयार किये गये समयबद्ध कार्यक्रम जैसे कार्यक्रम तैयार कर आवास समस्या को कब तक हल किया जाएगा ?

निर्माण और आवास तथा पूर्ति और पुनर्वास मंत्री (श्री सिकन्दर बख्त) : (क), (ख) और (घ). देश की आवास समस्या को हल करने के लिये कोई समयबद्ध कार्यक्रम नहीं अपनाया गया है । तथापि, 20 वर्ष की भावी अवधि के भीतर आवासीय समस्या को हल करने का प्रस्ताव है । भावी कार्यक्रम की मुख्य बातें इस प्रकार है :—

(i) सरकारी निधियों के प्रयोग को निम्न आय वर्ग के लिये सीमित